

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON’BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.06.2021 AT 11.00 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB).NO. 196/9/AMR/2019
NAME OF THE COMPANY	AGRS Projects LLP
NAME OF THE PETITIONER(S)	RKSK Steel India Pvt Ltd
NAME OF THE RESPONDENT(S)	AGRS Projects LLP
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard both the Parties. They are filed a memo for withdrawing the CP (IB) No. 196/9/AMR/2019 and the memo is taken on record. Accordingly, CP (IB) No. 196/9/AMR/2019 is dismissed as withdrawn. Vide separate sheets.



ACTING PRESIDENT